

जी, हां। इस बारे में गुजरात औद्योगिक और निवेश निगम ने एक प्रस्ताव प्रस्तुत किया था।

(ग) योजना आयोग ने सलाह दी है कि प्रस्तुत किया गया प्रस्ताव अर्थक्षम नहीं है और इसलिए निगम से संशोधित प्रस्ताव प्रस्तुत करने का अनुरोध किया गया है। प्रस्ताव की प्रतीक्षा है।

Persons Debarred from entering into Turf Club premises

4546. SHRI OSCAR FERNANDES : Will the Minister of FINANCE be pleased to state :

(a) whether some people are debarred from the entering the Turf Club Premises for establishing mal-practices ;

(b) if so, names of such persons ;

(c) whether it is a fact that these persons are cheating on a large scale just to pull the definite horses and earning lot of money ; and

(d) what measures Government have adopted in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) and (b). According to information presently available S/Shri S. H. Anand, B. Vora, U.R. Watts, R.B. Chagan, Mohd. Ali, Hari Chand, Lakshman Pardesi, Abdul Rashid, Raj Kumar and Chotu were debarred from entering the Turf Club (Madras Race Course) for future races, having been found guilty of some mal-practice in a particular race.

(c) There is no such information.

(d) Does not arise.

Finalisation of National Tourism Policy

4547. SHRI JAGPAL SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps taken by Government so far to formulate a National Tourism Policy to promote tourism in the country ; and

(b) the reasons for delay in formulating such a policy ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) and (b). The draft statement on National Tourism Policy is being formulated on the basis of views expressed by a wide spectrum of official and non-official agencies connected with tourism. Since the many divergent views need to be reconciled so as to evolve a comprehensive policy on tourism, its formulation is to a certain extent taking more time than envisaged.

Maintaining of 40 and 100 point Rosters by G.I.C.

4548. SHRI THAZHAI M. KARUNANITHI : Will the Minister of FINANCE be pleased to state :

(a) is it a fact that the General Insurance Corporation of India and its four subsidiaries are not maintaining 40 point roster as well as 100 point roster ;

(b) if not maintained, the reasons therefor; and

(c) is it also a fact that no separate test/interview is being conducted exclusively for Scheduled Castes/Scheduled Tribes in a relaxed standard as per Government of India orders in General Insurance